

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

O.A. NO. /51/532/2019

CORAM

HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 11.07.2019.

Kampas Mandal, s/o Shakti Pada Mandal, Permanent R/o villge + P.O.- Ghunghusa, P.S. Hariharpur, Dist- Dhanbad, Jharkhand, Pin Code-828401

Applicant

By Advocate : Shri Jitendra Tripathi

Versus

Union of India through General Manager, East Central Railway, Hazipur and two others.

By Advocate : Shri Prabhat Kumar

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- The learned counsel for applicant submits that since, certain documents he could not collect from the applicant therefore not placed on record. The l/c for applicant further submitted that the applicant has submitted various representation/application for redressal of his grievances before the competent authority which are still pending. The l/c for applicant now seeks permission to withdraw this O.A at this stage with liberty to file a fresh O.A.

2. Considering the request made by the l/c for applicant, applicant is permitted to withdraw the present O.A with liberty to file a fresh.

3. Accordingly, O.A stands disposed of . No costs.

(Dinesh Sharma)
Member (Admn.)

(Jayesh V. Bhairavia)
Member (Judl.)

mks

